

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 208
IB-1128/ND/2020

IN THE MATTER OF:

Mr. Naresh Basia, through
Mr. Sanjiv Kumar Arora (RP)

...APPLICANT

Section

Under Section 94 (1) of IBC

Order delivered on 15.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

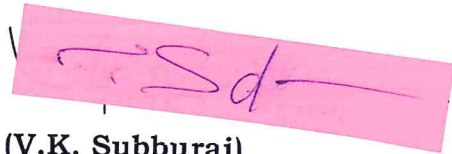
:Mr. Satish Rai, Mr. Rishi Kapur,
Advocates.

For the Liquidator

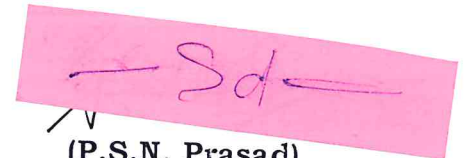
:Mr. Ishwar Mohapatra, Advocate
for the Liquidator of Corporate-
debtor.

ORDER

Order is already reserved in this matter.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)